

Ministry of Tourism, Government of India had sanctioned a project-Development of Heritage & Ecotourism Resort at Majuli for Rs. 382.25 lakh to the Government of Assam in the year 2002-03.

Promotion of tourism in BTAD

819. SHRI BISWAJIT DAIMARY: Will the Minister of TOURISM be pleased to state:

- (a) whether Government has taken any initiative to boost up tourist spot being a tourist potential area of the Bodoland Territorial Autonomous District (BTAD) as well as Indo-Bhutan border;
- (b) if so, the details in this regard;
- (c) if not, the reasons for not making any arrangement for the tourist spot;
- (d) how many projects have been taken up by Government during the financial year *i.e.* 2007-08 and 2008-09 in the country and completion status stage of those projects;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

THE MINISTER OF TOURISM (SHRIMATI AMBIKA SONI): (a) to (c) Development and promotion of tourism is undertaken primarily by the State Governments/Union Territory Administrations. The Ministry of Tourism, Government of India, extends financial assistance to the State Governments/Union Territory Administrations for tourism related projects under the scheme of Product/Infrastructure Development of Destinations/Circuits which are identified in consultation and interaction with them and sanctioned subject to availability of funds and *inter-se* priority.

Ministry of Tourism, Government of India has sanctioned 3 projects for BTAD in Assam *viz*:

1. Circuit Development of Manas - Guwahati - Kaziranga for Rs. 781.00 lakh in 2005-06 out of which the amount allocated for Manas is Rs. 153.00 lakh
2. Eco Tourism Development at Kokrajhar for Rs. 460.00 lakh in 2005-06
3. Development of Tourist Circuit Dhubari-Mahamaya-Barpeta-Hajo for Rs. 497.94 lakh in 2007-08 out of which Rs. 107.83 lakh was allocated for Bodoland areas such as Mahamaya Dham, Khoraghat in Bogribari; Chakrashila and Gosaigaon

(d) to (f) A Statewise list showing number of projects sanctioned along with the total Central Financial Assistance (CFA) given to all State Governments/Union Territory Administrations for the years 2007-08 and 2008-09 is at given in the Statement (See below).

Implementation of projects is the responsibility of the State Government. Ministry of Tourism, Government of India monitors the progress of the projects front time to tune. The balance fund for a project is released only on receipt of completion/utilization certificate in respect of the installment released earlier for it.

Statement

Details of number of projects sanctioned/CFA given to the States/Union Territory Administrations in the years 2007-08 and 2008-09

(Rs. in lakh)					
Sl.No.	State/Union Territory	Number of Projects Sanctioned in 2007-08	Amount Sanctioned in 2008-09	Number of Projects sanctioned in 2007-08	Amount Sanctioned in 2008-09
1	2	3	4	5	6
1.	Andhra Pradesh	9	2629.48	7	9980.58
2.	Arunachal Pradesh	10	3330.12	13	3147.74
3.	Assam	5	1271.90	4	2107.61
4.	Bihar	3	1194.75	7	1578.38
5.	Chandigarh	2	20.00	4	568.11
6.	Chhattisgarh	4	1274.09	0	0
7.	Dadra & Nagar Haveli	0	0	3	24.88
8.	Daman & Diu	0	0	1	12.50
9.	Delhi	7	749.08	1	15.00
10.	Goa	0	0	1	5.00
11.	Gujarat	5	576.58	7	2133.66
12.	Haryana	11	2260.27	7	2485.49
13.	Himachal Pradesh	12	2286.22	9	2977.66
14.	Jammu and Kashmir	36	6851.15	22	4346.53
15.	Jharkhand	7	1130.47	0	0
16.	Kerala	10	3124.31	9	3207.68
17.	Karnataka	5	2004.71	4	4273.21
18.	Lakshawadeep	1	782.73	0	0
19.	Maharashtra	5	1279.44	3	4110.05
20.	Manipur	5	1110.77	8	2497.59
21.	Meghalaya	2	674.40	6	1238.54
22.	Mizoram	5	1692.94	4	318.38
23.	Madhya Pradesh	16	3952.66	9	2687.41

1	2	3	4	5	6
24.	Nagaland	21	2241.35	9	2544.66
25.	Orissa	12	2376.30	5	3748.42
26.	Puducherry	6	1610.88	3	25.00
27.	Punjab	1	397.89	2	1745.10
28.	Rajasthan	2	1554.46	6	2179.19
29.	Sikkim	27	6036.48	18	6685.85
30.	Tamil Nadu	13	2831.80	15	3246.14
31.	Tripura	11	1110.76	6	360.94
32.	Uttar Pradesh	7	2833.03	3	2416.15
33.	Uttarakhand	5	2081.04	2	2891.36
34.	West Bengal	12	3243.17	7	2851.73
GRAND TOTAL		277	64513.23	205	76410.54

Survey of potential places for tourism

820. DR. K. MALAISAMY: Will the Minister of TOURISM be pleased to state:

- (a) whether there is a detailed study and survey of potential places for Tourism in India;
- (b) if so, what are the details of such places;
- (c) what are the short term and long term projects to develop tourism in India and the financial and other resources required therefor;
- (d) whether there will be a time-frame to execute these projects; and
- (e) whether there are any constraints in promoting Tourism with retrospective effect?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRIMATI KANTI SINGH): (a) to (e) Development and promotion of tourism is primarily undertaken by the State Governments/ Union Territory Administrations. The Ministry of Tourism extends Central Financial Assistance for project proposals submitted by the State Governments/ Union Territory Administrations that are complete as per scheme guidelines, subject to availability of funds and *inter-se* priority.

During the year 2007-08, the Ministry of Tourism sanctioned Rs.645.13 crore for 277 tourism projects to various State Governments/ UT Administrations for development and promotion of tourism.

Tourism project in Maharashtra

821. SHRI Y.P. TRIVEDI: Will the Minister of TOURISM be pleased to state: